

(b) if so, the details of the recommendations made by the group; and

(c) what is the reaction of the Planning Commission to this outlay ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) and (b) Yes, Madam. Of the total recommended outlay of Rs. 3000—3050 crores Rs. 1350 crores has been assumed in the State sector, Rs. 800 crores in the Central sector and Rs. 900 crores in the private sector.

(c) The question does not arise until the firm recommendations of the State Government have been received.

#### ARMY CAREER

610. SHRI SITARAM JAIPURIA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Army authorities are considering a number of schemes to make Army career more attractive;

(b) if so, what are the details thereof; and

(c) when the schemes will be put in force ?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : (a) to (c) The conditions of service of Army personnel are reviewed from time to time in order to make the career in the Army more attractive. On the recommendations of a High Level Committee appointed by Government in August, 1967, considerable improvements have been made in the allowances and other terms and conditions of service of the Army personnel both for officers and other ranks. Some of the important ones are as under :—

(i) Increase in the Dearness Allowance and City Compensatory Allowance of personnel below officer rank from two-thirds of the civilian rates to 80% of the civilian rates.

(ii) Annual increment in the case of personnel below officer rank instead of one increment after every five years under the previous rules.

(iii) Increase in the percentage of personnel below officer rank who may be given compensation in lieu of quarters when married/family accommodation is not provided by the Government.

(iv) Extension of the area in which high altitude/uncongenial climate allowance may be given to officers as well as personnel below officer rank.

(v) Increase in the renewal outfit allowance of officers.

These came into force from 1st March, 1968.

Government are now considering certain proposals for liberalisation of the existing pensionary terms in respect of officers and other ranks, such as enhancement of rates of service pension and scale of gratuity for personnel below officer rank, family pension to reservists, rates and conditions governing the grant of dependents' pension in respect of commissioned officers, rates and conditions governing the grant of family pension/death gratuity and rates of family pensionary awards in respect of commissioned officer.

2. Some appointments in the higher ranks have recently been upgraded with effect from 1-3-1968 to improve the career prospects in the Army.

#### N.D.C.'s RECOMMENDATIONS ON RESERVATION OF JOBS IN PUBLIC SECTOR

611. SHRI M. ASAD MADANI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the National Development Council has suggested reservation of 75 per cent of the jobs in the public sector undertakings for the people of the State in which the undertaking is situated; and

(b) if so, what is Government's reaction thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) No, Madam.

(b) Does not arise.

#### DEMANDS OF EX-SERVICEMEN

612. SHRI M. ASAD MADANI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have received any memorandum from the Ex-servicemen's League which held its conference recently in Delhi;

(b) if so, what are the demands placed by the League and whether Government have decided to meet their demands; and

(c) what is the existing amount of disability pension paid to an ex-Lance Nayak?

**THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) :** (a) Yes, Madam.

(b) and (c) A statement containing the required information is attached. [See Appendix LXV, [Annexure No. 33.]

**DEADLOCK OVER SHOWING HINDI FILMS IN DELHI**

**613. SHRI B. N. MANDAL :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the three month old deadlock over showing of new Hindi films in Delhi cinema houses has ended;

(b) if so, what were the points of dispute between the parties; and

(c) the terms and conditions on which the parties agreed to resolve the deadlock?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) :** (a) Yes, Madam.

(b) The Producers and Distributors of Hindi films had held that the rentals of cinema houses in Delhi were exorbitant and cut right into their share of receipts. This made the business uneconomical for them and they, therefore, wanted the exhibitors to reduce the rentals.

(c) The parties concerned have reached mutual settlement, on the following terms :

(i) Except in the case of one cinema house which will continue to screen films on percentage protection basis, the weekly rentals of other cinema houses have been revised on the principle of fixed weekly share of the box office gross of the cinemas.

(ii) The share of the exhibitor will be equivalent to 57½% of the "weekly average collection" in the case of air-conditioned cinema houses and 55% in the case of non-air conditioned cinemas.

(iii) The "weekly average collections" have been determined on the basis of rentals charged by the Films Division for the INR (Indian News Review).

(iv) The agreement, which is valid upto 12-7-69, has brought a net reduction of Rs. 41,000 a week in rentals of cinema houses in Delhi.

**FILM FINANCE CORPORATION**

**614. SHRI A. D. MANI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the Film Finance Corporation has so far advanced loans totalling Rs. 135.5 lakhs to film producers to assist them in making quality films; and

(b) if so, what are the details of the loans given by the Film Finance Corporation?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) :** (a) Yes, Madam.

(b) A statement containing the information is placed on the Table of the House. [See Appendix LXV, Annexure No. 34.]

**RECONSTITUTION OF PROGRAMME ADVISORY COMMITTEES OF THE ALL INDIA RADIO**

**615. SHRI A. D. MANI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal under Government's consideration to re-constitute the Programme Advisory Committees of the All India Radio; and

(b) whether under this proposal it is proposed to make the Information Minister of the concerned state the Chairman of the Committee?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) :** (a) Government has already decided to re-constitute these Committees.

(b) Minister of Information and Broadcasting will be the Chairman of the Central Programme Advisory Committee and Ministers of Information/Publicity of different States will be Chairman of the Programme Advisory Committees attached to A.I.R. stations located in capitals of the respective States.